

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 546.
TO BE ANSWERED ON FRIDAY, THE 07TH FEBRUARY, 2025.**

IMPLEMENTATION OF THE 2017 MAKE-IN-INDIA PROCUREMENT ORDER

546. SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the data regarding high-value tenders by Government departments given in 2024 which were non-compliant with the 2017 Make-in-India Procurement Order; if so, the details and reasons for such non-compliance;
- (b) the current status of compliance reporting by the Ministries and data on submission of compliance reports by the Ministries; and
- (c) the details of the Ministries that have not updated their procurement policies according to the 2017 Order?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) & (b):** No data regarding non-compliance of high-value tenders is maintained. However, in year 2024, Department for Promotion of Industry and Internal Trade (DPIIT) scrutinised 867 tenders, on a random basis, of these 259 tenders were found to be non-compliant with the provisions of Public Procurement (Preference to Make in India) Order, 2017 due to the following reasons:
- i. Applicability of Public Procurement (Preference to Make in India) Order (PPP-MII Order) not stipulated
 - ii. Specific Brands mentioned
 - iii. Excessive turnover criteria incorporated
 - iv. Global Tender Enquiry floated without prior approval of the competent authority
 - v. Nodal Ministry's notification not followed
 - vi. Prior Experience of supply to specific nation/entity mentioned
 - vii. Mandatory requirement of Foreign certificates

It has been observed that procuring entities are not stipulating the applicability of the PPP-MII Order in tenders, which is the most significant factor contributing to non-compliance.

Status of non-compliant tenders and reply received from respective Ministries/Department is attached at **Annexure**.

- (c): The Public Procurement (Preference to Make in India), Order 2017 (as amended 19.07.2024) is applicable on procurement of goods, services and works (including turnkey works) by all Central Ministries/ Departments, their attached/ subordinate offices, autonomous bodies controlled by the Government of India and Government companies. Where any Ministry or Department has its own policy for preference to local content approved by the Cabinet after 1st January 2015, such policies will prevail over the provisions of PPP-MII Order.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION 546 FOR ANSWER ON 07.02.2025.

S. No	Name of the Ministry	Total Tenders Evaluated	Non-Compliant Tenders Found	Compliance Report received as on 31.01.2025
1.	Ministry of Health & Family Welfare	189	48	3
2.	Ministry of Education	88	38	11
3.	Ministry of Home Affairs	41	30	1
4.	Ministry of Petroleum and Natural Gas	50	20	2
5.	Department of Atomic Energy	97	16	6
6.	Ministry of Jal Shakti	23	13	0
7.	Ministry of Civil Aviation	14	13	0
8.	Ministry of Heavy Industries	56	12	1
9.	Ministry of Communications	12	9	1
10.	Ministry of Ports, Shipping and Waterways	21	8	3
11.	Ministry of Railways	28	6	6
12.	Ministry of Defence	8	5	2
13.	Ministry of Coal	30	5	1
14.	Ministry of Road Transport and Highways	78	4	0
15.	Ministry of Science & Technology	14	4	3
16.	Ministry of Agriculture & Farmers Welfare	6	4	0
17.	Ministry of Housing and Urban Affairs	6	3	2
18.	Ministry of Youth Affairs and Sports	5	3	0
19.	Ministry of Culture	5	3	0
20.	Ministry of Electronics & Information Technology	7	3	0
21.	Ministry of Power	25	2	0
22.	Ministry of Chemicals and Fertilizers	15	2	0
23.	Ministry of Steel	13	2	1
24.	Ministry of Ayush	2	2	0
25.	Ministry of Earth Sciences	2	1	0
26.	Ministry of Mines	2	1	0
27.	Ministry of Labour & Employment	1	1	0
28.	Ministry of Social Justice & Empowerment	1	1	0
29.	Ministry of Skill Development and Entrepreneurship	4	0	0
30.	Ministry of Finance	4	0	0
31.	Ministry of Textiles	5	0	0
32.	Ministry of Consumer Affairs, Food & Public Distribution	12	0	0
33.	Department of Space	1	0	0
34.	Ministry of Micro, Small & Medium Enterprises	1	0	0
35.	Ministry of Commerce and Industry	1	0	0
	Total	867	259	43
